

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : AT HYDERABAD

OA 264/95.

Dt. of Order: 15-3-95.

M.Balachandranpillai

Vs.

... Applicant

1. Chief Administrative Officer,
(Construction),
South Central Railway, Sanchalan
Bhavan, Sec'bad.
2. Divisional Railway Manager (MG),
S.C.Railway, Sanchalan Bhavan,
Sec'bad.
3. The Divisional Engineer (Construction)-I,
S.C.Railway, Sanchalan Bhavan, Sec'bad.
4. Chief Inspector Works (Construction),
Sanathnagar, S.C.Railway, Sec'bad.
5. The Depot Store Keeper (Construction)-I,
S.C.Railway, Sanchalan Bhavan, Secibad.

... Respondents

* * *

Counsel for the Applicant : Shri P.Krishna Reddy

Counsel for the Respondents : Shri N.V.Ramana, Addl.CGSC

* * *

CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J)

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

(Order passed by Hon'ble Shri A.V.Haridasan,
Member (J)).

* * *

The learned counsel for the applicant seeks permission to withdraw this O.A. to take up the matter with the department, inviting the attention of the authorities concerned to the decision of the Bench in OA 545/94. Permission to withdraw

the application with liberty as afore-said is granted to the applicant. The application is disposed of as withdrawn. No costs.

Amulya
(A.B.GORTHI)

Member (A)

Amulya
(A.V.HARIDASAN)

Member (J)

Dt. 15th March, 1995.
Dictated in Open Court.

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Amulya
Deputy Registrar(Judl.)

Copy to:-

1. Chief Administrative Officer,(Construction), South Central Railway, Sanchalan Bhavan, Sec'bad.
2. Divisional Railway Manager(MG), S.C.Railay, Sanchalan Bhavan, Sec 'bad.
3. The Divisional Engineer(Construction)-I, S.C.Railway, Sanchalan Bhavan, Sec'bad.
4. Chief Inspector Works(Construction), Sanathnagar, S.C.Railway, Sec'bad.
5. The Depot Store Keeper(Construction)-I, S.C.Railway, Sanchalan Bhavan, Sec'bad.
6. One copy to Sri. P.KrishnaReddy, advocate, CAT, Hyd.
7. One copy to Sri. N. V.Ramana, Addl. CGSC, CAT, Hyd.
8. One copy to Library, CAT, Hyd.
9. One spare copy.

Rsm/-

DA 264/45

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR.A.V.HARIDASAN : MEMBER()

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

DATED : 15/3/95

ORDER/JUDGEMENT.

M.A.R.P./C.P.No.

O.A.N.O.

ip
264/15

Admitted and Interim directions
issued

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Rejected/Ordered

No order as to costs.

YLKR

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